

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 1569 OF 2004

Applicant/s Harish Mohan

Respdts. 1018003

Advocate for Applicant/s sri R.K. Shukla

Advocate for Respondent/s sri S. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. (18)
CA is not admitted it filed after service of petition copy on standing counsel for All Respt. Verbal name filed by Respt. Counsel sri S.C. Mishra for Respt. No 3 Counter affidavit filed on 26/5/05 by Respts. counsel with MA-1818/05. Condon the delay MA-1819/05 to take on record MA 1820/05 to dismiss the CA. Rejoinder affidavit filed on 18/8/05 by Apph. counsel Suppl. Counter affidavit filed on 7/4/06 by Respts. counsel along with MA-6521/08 to condon the delay MA-6521/08 to take on record MA-6522/08 to dismiss the CA. Suppl. Rejoinder affidavit filed on 4/9/06 by Apph. counsel. <u>27/4/09</u> <u>29.4.09</u> DR (3) REGISTRAR. List O.A. / C.P. / R.A. . before Hon' le Bench for Adm. / E.O. / F.H. On <u>10/11/09</u> with comprehensive report regarding status of pendency etc.	<u>30-4-09</u> Hon'ble M Justice A.K. Yog J.M. List on 21-8-05 before Registrar to submit report regarding status of pleadings and to fix date for final hearing before court within 3 months of date fixed before him. <u>10-11-09</u> Hon'ble Mr P.K. Dewshi J.M. General counsel for the Res sents sitters slip Court is reluctant to accept such old cases on the ground whatever hence sitters slip is rejected, the CA is dismissed in default and for non prosecution.	BOC <u>Sharma</u> <u>Sharma</u> <u>(53)</u>

Contd. On Sheet No. _____